

WWW.LIVELAW.IN
HIGH COURT OF JUDICATURE FOR RAJASTHAN
BENCH AT JAIPUR

S.B. Criminal Revision Petition No. 1464/2021

Karan Sen Son Of Madan Lal Sen

----Petitioner

Versus

State Of Rajasthan

----Respondent

For Petitioner(s) : Mr. Abhinav Sharma, through VC
For Respondent(s) : Mr. Ganesh Saini, PP

HON'BLE MR. JUSTICE UMA SHANKER VYAS

Order

12/01/2022

Issue notice, returnable within two weeks.


(UMA SHANKER VYAS), J

CHHAYA AWASTHI /19



